

Dr. K. L. Shrivalli: Shri Deshmukh is its chairman. There are several members and I do not have a list with me at present.

Shri Tangamani: In reply to a previous question, the hon. Minister has stated that only the universities in U.P. and Bombay have not adopted the three year degree course and that the other universities have adopted this course. In view of the recommendations already made for achieving uniformity, will steps be taken to help other universities also in the current year—not only Agra but other universities?

Dr. K. L. Shrivalli: I have already stated in the House that the Government had accepted the Deshmukh Committee report and now the recommendations are in the process of implementation. We shall give grants to all those universities which have accepted the three year degree course. The committee's report is being implemented.

Swami Ramananda Tirtha: I understand that the Osmania University that has implemented the three-year degree course since June, 1957 and the Marathwada colleges which continue to be affiliated to the Osmania University are suffering under heavy financial liabilities to the point of breaking down. Will the Minister of Education give new consideration to this aspect of the question?

Dr. K. L. Shrivalli: The Ministry will consider all the aspects. There will be no discrimination in giving grants to the universities.

Shri Bishwanath Roy: May I know whether the U. P. Govt. has fixed any time-limit for the implementation of this scheme?

Dr. K. L. Shrivalli: As far as I understand, the U. P. Government is also coming into line with other universities in this matter. But it has certain genuine difficulties. As soon as they are resolved through consultation and negotiation, we hope that it

would also implement this recommendation.

Deaf and Dumb Students

*1752. **Shrimati Renu Chakravarty:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of stipends given to deaf and dumb students in Delhi and in other parts of India by the Government of India during 1956-57 and 1957-58;

(b) whether these students were able to utilise these stipends; and

(c) if not, the reasons therefor?

The Minister of Education (Dr. K. L. Shrivalli): (a) 1956-57—50 1957-58—78.

(b) 27 and 46 students availed of these scholarships during 1956-57 and 1957-58 respectively.

(c) The remaining scholars could not avail of the scholarships chiefly on account of inability to secure admission into recognised institutions.

Shrimati Renu Chakravarty: May I know if the Government proposes to ask all the schools and other institutions to take these deaf and dumb boys and girls who apply for stipends? Otherwise, they will not be able to use the stipends or a large part of it remains unutilised.

Dr. K. L. Shrivalli: I would like to inform the hon. Member that the Government are already in touch with the State Governments. One of the State Governments has taken very active steps. The Madras State has already written to all the institutions to admit these students in the normal institutions. I am hoping that other States will also give necessary instructions to all these institutions. The problem is difficult and the Government is making every effort to see that these boys get admission in these institutions.

Dr. Sushila Nayar: May I know if any survey or scientific assessment has been carried out to assess the number of deaf and dumb students and the

number of seats available in the special schools and to what extent they fall short?

Dr. K. L. Shrimall: Some sample survey is being made. I would not be able to give that information just now. If she gives me notice, I shall try to answer that question.

Shri C. R. Patabhi Raman: Is it a fact that there is some delay in the matter of sanctions or renewals of applications by students and if so, will the Government take steps to expedite them?

Dr. K. L. Shrimall: If the hon. Member brings to my notice any such case, I would certainly look into it. Definite instructions have been issued that no delay should occur.

Shrimati Manjula Devi: May I know how much grant is given to the deaf and dumb institution in Gauhati?

Dr. K. L. Shrimall: If the hon. Member is asking about any particular institution in any particular State, she will have to give me notice.

Shrimati Ila Palchoudhuri: The hon. Minister has said that he has written to the States that these students should be taken in the normal institutions. But they need a very specialised teacher. Is there any arrangement for appointing special teachers in these institutions for these students where they are taken?

Dr. K. L. Shrimall: As I said, it is a very difficult problem. All the States do not have special institutions for these people. It is rather a controversial question whether they should go to the normal institutions or to specialised ones. We would like to encourage them to go to the normal institutions, technical institutions so that they do not feel that they are inferior and there is no sense of inferiority among them. There is a certain advantage in taking them to the normal technical institutions. That is what we are encouraging. Happily the States are responding today and

I hope there will not be any shortfall in the future with regard to these scholarships.

Shrimati Renu Chakravarty: When the Government actually grant these stipends to students, can they also arrange the institutions to which they will be attached?

Dr. K. L. Shrimall: That effort is continuously being made.

Shri P. K. Deo: May I know if the deaf and dumb school at Cuttak has been recognised by the Government; and, if so, may I know how many stipends they are getting?

Mr. Speaker: The hon. Minister has already stated that if hon. Members are interested in individual cases they will have to give notice of separate questions or write to him.

Shri Ramanathan Chettiar: May I know what is the total amount of stipends given last year, and what is the amount given to the deaf and dumb institution in Madras?

Mr. Speaker: That also is an individual case.

Dr. K. L. Shrimall: A sum of Rs. 44,000 was provided in the Budget for 1956-57 for this scheme. A provision of Rs. 60,000 was made in the Budget for 1957-58. If the hon. Member wants information about any particular State or any particular institution, that information I do not have and he will have to give me notice.

झलमोड़ा छावनी का डिप्लोमेटिके शन

*१७५३. श्री भक्त बर्मान : क्या प्रतिरक्षा मंत्री ८ अगस्त, १९५६ के तारांकित प्रश्न संख्या ८६५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि झलमोड़ा छावनी को छावनियों की सूची में से निकालने के प्रश्न पर, जिस पर सरकार विचार कर रही थी, क्या निर्णय किया गया है ?

The Deputy Minister of Defence (Sardar Majithia): A final decision cannot be taken in this matter until